

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Pawan Kumar No. I, District & Additional Sessions Judge, Bokaro.
2. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
3. Mr. Tarun Kumar, District & Additional Sessions Judge, Chaibasa.
4. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
5. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
6. Mr. Akhilesh Kumar, District & Additional Sessions Judge, Daltonganj.
7. Mr. Shankar Kumar Maharaj, District & Additional Sessions Judge, Daltonganj.
8. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
9. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge, Deoghar.
10. Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
11. Mr. Paras Kumar Sinha, District & Additional Sessions Judge, Dhanbad.
12. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Spl. Court, elected M.P./M.L.A., Dumka.
13. Mr. Dinesh Kumar, Special Judge, POCSO Act, Garhwa.
14. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge, Giridih.
15. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
16. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
17. Mr. Manoj Kumar Sharma, District & Additional Sessions Judge, Gumla.
18. Mr. Deepak Malik, District & Additional Sessions Judge-cum-P.O., MVACT, Hazaribagh.
19. Mr. Bimlesh Kumar Sahay, District & Additional Sessions Judge, Jamshedpur.
20. Mr. Nishant Kumar, District & Additional Sessions Judge, Jamshedpur.
21. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
22. Mr. Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti.
23. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
24. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.
25. Mr. Akhilesh Kumar Tiwari, District & Additional Sessions Judge, Lohardaga.
26. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
27. Ms. Kusum Kumari, District & Additional Sessions Judge, Ramgarh.
28. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
29. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
30. Mr. Shailendra Kumar, Additional Judicial Commissioner, Ranchi.
31. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi.
32. Mr. Dheeraj Kumar, District & Additional Sessions Judge, Sahebganj.
33. Mr. Purnendu Sharan, District & Additional Sessions Judge, Sahebganj (Rajmahal).
34. Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Seraikella-Kharsawan.
35. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.
36. Ms. Lucy Sosen Tigga, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro.
37. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
38. Ms. Nibha Ranjana Lakra, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
39. Mr. Binod Kumar, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa.
40. Mr. Daya Ram, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chatra.
41. Ms. Sumeeta Shweta Minz, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
42. Mr. Sandeep Nishit Bara, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Daltonganj.
43. Ms. Ritu Kujur, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
44. Ms. Sama Roshini Kullu, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
45. Ms. Moumita Guin, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
46. Mr. Rajiv Tripathi, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
47. Mr. Safdar Ali Naiyar, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
48. Ms. Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
49. Ms. Kumari Nitika, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih.
50. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Godda.
51. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.
52. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
53. Mr. Abhishek Prasad, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamshedpur.

54. Ms. Pooja, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
55. Mr. Surendra Bedia, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
56. Mr. Naeem Ansari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
57. Mr. Manoranjan Kumar No. I, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Khunti.
58. Mr. Manoranjan Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Koderma.
59. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Latehar.
60. Mr. Krishna Kant Mishra, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.
61. Mr. Vishal Majhee, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.
62. Mr. Sandeep Kumar Bertam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ramgarh.
63. Ms. Sanjibita Guin, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
64. Mr. Chandra Bhanu Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ranchi.
65. Ms. Archana Mishra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
66. Mr. Ashok Kumar No. IV, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
67. Ms. Shruti Soren, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
68. Mr. Dharmendra Kumar, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj.
69. Ms. Kavitanjali Toppo, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella-Kharsawan.
70. Mr. Manish Kumar Singh, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending one day “**Refresher Training Programme for Commercial Courts for District Judge & Civil Judge (Sr. Div.) presiding over Commercial Courts (R-13)**” scheduled to be held on **16th February, 2025** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid one day “**Refresher Training Programme for Commercial Courts for District Judge & Civil Judge (Sr. Div.) presiding over Commercial Courts (R-13)**” scheduled to be held on **16th February, 2025** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for attending the training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.


Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 540 /Apptt.

Dated, Ranchi, the 29/01/2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 47/JAJ dated 16.01.2025/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.



29.01.25

Registrar (Administration)